NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER :TCP/3/2016 PETITION NUMBER :Sadayaramanujam G., and 2 others NAME OF THE PETITIONER(S) :GGN Spinning Mills (P) Limited and 1 others NAME OF THE RESPONDENT(S) UNDER SECTION :397/398 S.No. NAME (IN CAPITAL) **SIGNATURE** DESIGNATION REPRESENTATION BY WHOM ADVOCATE FOR 1. NIKITHA T. RESPONDENT KING & PARTRIDGE

ORDER

Counsel for Petitioner present. Counsel for R6 present and reported that settlement talks failed. No representation on behalf of R1 to R5. Counsel for R6 undertakes to inform the next date of hearing to the Counsel for R1 to R5. Matter is posted for final hearing. Put up on 11.01.2018 at 10.30 A.M.

←Sc(/ MEMBER (JUDICIAL)

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